

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

118. I.A. 2506/2024

In

C.P. (IB)/560(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore
Fund IV Pvt. Ltd.

VS

Rajesh Estates And Nirman Pvt Limited.

Appearance

For Applicant :

For Respondent :

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to heavy rain and disruption of trains, in the interest of parties,
matter is adjourned to 18.07.2024.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)